

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
**(Through Hybrid Mode)**

**Item No.128**

**IA No. 2261/2023, 1448/2023, 2249/23, 2951/2023**  
**In**  
**CP(IB) No. 147/Chd/HP/2019**  
**(Admitted)**

**IN THE MATTER OF:**

**Syndicate Bank**

**..Petitioners/Financial Creditors**

**Vs.**

**Omid Engineering Pvt. Ltd.**

**..Respondent/Corporate Debtor**

**Under Section: 7, 19(2), 66(1), 60(5) IBC 2016.**

**Order delivered on 29.01.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 27.02.2024.

Sd/-

**Court Officer**